

of the following Reports, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951 :—

(i) Annual Report of the Development Council for Leather and Leather Goods Industries for the year 1966-67.

(ii) Annual Report of the four Development Councils for the year 1967-68.

[Placed in Library. For (i) and (ii) see No. LT-2037/68.]

#### NOTIFICATIONS UNDER THE COMPANIES ACT, 1956.

**SHRI I. K. GUJRAL** : Sir, on behalf of Shri Fakhruddin Ali Ahmed, I also beg to lay on the Table a copy each of the following Notifications (in English) of the Ministry of Industrial Development and Company Affairs (Department of Company Affairs), under sub-section (3) of section 642 of the Companies Act, 1956 :—

(i) Notification G.S.R. No. 1505, dated the 5th August, 1968, publishing the Cost Accounting Records (Refrigerators) Amendment Rules, 1968.

(ii) Notification G.S.R. No. 1506, dated the 5th August, 1968, publishing the Cost Accounting Records (Room Air-conditioners) Amendment Rules, 1968.

(iii) Notification G.S.R. No. 1507, dated the 5th August, 1968, publishing the Cost Accounting Records (Automobile Batteries) Amendment Rules, 1968.

(iv) Notification G.S.R. No. 1814, dated the 26th September, 1968, publishing the Cost Audit (Report) Rules, 1968.

[Placed in Library. For (i) to (iv) see No. LT-2197/68.]

#### NOTIFICATIONS UNDER THE EXPORT (QUALITY CONTROL AND INSPECTION) ACT, 1963

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI)** : Sir, I beg to lay on the Table a copy each of the following Notifications (in English) of the Ministry of Commerce, under sub-section (3) of section 17 of the

Export (Quality Control and Inspection) Act, 1963 :—

(i) Notification S. O. No. 2954, dated the 30th August, 1968.

(ii) Two Notifications (S.O. Nos. 3132 and 3135), dated the 4th September, 1968.

(iii) Notification S.O. No. 3144, dated the 10th September, 1968.

(iv) Notification S.O. No. 3280, dated the 11th September, 1968.

(v) Notification S.O. No. 3392, dated the 19th September, 1968.

(vi) Notification S.O. No. 3493, dated the 27th September, 1968.

(vii) Notification S.O. No. 3507, dated the 4th October, 1968.

(viii) Notification S. O. No. 3518, dated the 7th October, 1968.

(ix) Notification S. O. No. 3528, dated the 8th October, 1968.

[Placed in Library. For (i) to (ix) see No. LT-2038/68.]

#### THE WOOLLEN TEXTILES (PRODUCTION AND DISTRIBUTION CONTROL) AMENDMENT ORDER, 1968

**SHRI MOHD. SHAFI QURESHI** : Sir, I also beg to lay on the table a copy of the Ministry of Commerce Notification S.O. No. 3509 (in English), dated the 27th September, 1968, publishing the Woollen Textiles (Production and Distribution Control) Amendment Order, 1968, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-2938/68.]

#### GOVERNMENTS DECISIONS ON THE REPORT (1967) OF THE TARIFF COMMISSION REVIEW COMMITTEE

**SHRI MOHD. SHAFI QURESHI** : Sir, I also beg to lay on the Table a copy of the Ministry of Commerce Resolution No. 26(2)-Tar/67, dated the 28th September, 1968, containing Government's decisions on the Report (1967) of the Tariff Commission Review Committee (English and Hindu versions). [Placed in Library. See No. LT-2201/68.]